

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.623
TO BE ANSWERED ON 20.11.2019**

NATIONAL LAW UNIVERSITIES

**623.: DR. DNV SENTHILKUMAR S.
SHRI HEMANT SRIRAM PATIL:
SHRI SHRIRANG APPA BARNE:
SHRI VINAYAK RAUT:**

Will the Minister LAW AND JUSTICE be pleased to state:

- (a) The number of the National Law Universities(NLUs) or the National Law Schools (NLS) set up and functioning in the country;
- (b) whether the Government also proposes to set up a National Law School/ University in each State/ UT, if so, the details thereof, State/UT-wise;
- (c) whether the Government proposes to nationalize the National Law Universities (NLUs) and provide them the same status as accorded to other National Institutes and if so, the details thereof;
- (d) whether the Government is also planning to undertake measures to provide adequate complaint mechanism in NLUs keeping in mind the constant strikes and protests therein and if so, the details thereof along with the complaints/ protests during the last two years and the current year; and
- (e) the steps taken by the Government to include all National Law Universities in the list of institutions of national importance?

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(b), (c) & (e) No sir, at present there is no proposal pending with this Ministry to set up a National Law School/ University in each State/ UT, nationalization of National Law Universities (NLUs) and inclusion of all national law universities in the list of institutions of national importance.

(a) & (d) The information is being collected and will be laid on the table of the House.

